GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3510 ANSWERED ON:18.03.2015 SHORTAGES OF EMPLOYEES Choudhary Shri Ram Tahal;Rajoria Dr. Manoj

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether there is shortage of class-III and class-IV category employees in the Central Government;

(b) if so, the details thereof and the reaction of the Government in this regard;

(c) whether the shortage of such employees is adversely affecting the work; and

(d) if so, the details thereof and the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The number of sanctioned posts and number in position of Class-C employees including erstwhile Group D employees in various Ministries/Departments as available in the Brochure on Pay and Allowances of Central Government Civilian Employees 2012-13 as on 1.3.2012, published by Pay Research Unit, Department of Expenditure, Ministry of Finance, is 33,52,380 and 28,06,369 respectively.

(c) & (d): The posts sanctioned in Government Departments are required to be filled as and when vacancies arise as per the Recruitment Rules. Instructions have been issued that requisitions for MTS may be made to the recruiting agency.